

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013(Pt.)/11655/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the 2nd ^{December} ~~November~~, 2022

Sub:- **Restricted holiday .**

Ref:- Your letter No. DJ(D) 8822, dtd. 29.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 05.12.2022**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangalal and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-15/2013(Pt.)/11656/A, dated , 02-12-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)